

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
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Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Dated : 7/1/88

APPLICATION NO 1052 /88(F)

W.P. NO _____

Applicant

Respondents

Shri K. Satyanarayana

V/s National Savings Commissioner, Nagpur
& another

To

1. Shri K. Satyanarayana
Dy. Regional Director
National Savings
51, Infantry Road
Bangalore - 560 001

3. The National Savings Commissioner
Office of the National Savings
Commissioner
12, Seminary Hills
Nagpur - 440 006

2. Shri A. Keshava Bhat
Advocate
'Vani Nilaya'
37, III Main Road
Vyalikaval
Bangalore - 560 003

4. The Regional Director for
National Savings
19/2, Infantry Road
Bangalore - 560 001

5. Shri M. Vasudeva Rao
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAY~~/
~~INTERIM ORDER~~ passed by this Tribunal in the above said
application on 5-1-88.

Encl : as above

[Signature]
DEPUTY REGISTRAR
~~SECTION OFFICER~~
(JUDICIAL)

RECEIVED 5 copies 8/1/88

Diary No. 1577/CR/87

Date: 8.1.88

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH: BANGALORE

DATED THE 5TH DAY OF JANUARY, 1988

Present

THE HON'BLE MR. JUSTICE K.S. PUTTASWAMY VICE CHAIRMAN

&

THE HON'BLE MEMBER (A) SHRI L. H. A. REGO

APPLICATION NO.1052 OF 1987(F)

K. Satyanarayana
S/o C.V. Krishnappa,
46 years,
Dy. Regional Director,
National Savings,
No.51, Infantry Road,
Bangalore-560 001

.. Applicant

(By Shri A. Keshava Bhat, Adv. for the applicant)

-vs.-

1. National Savings Commissioner,
Office of the National Savings
Commissioner,
12, Seminary Hills, Nagpur-440 006.

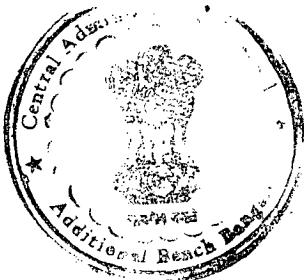
2. Regional Director for National-
Savings, No.19/2 Infantry Road,
Bangalore-560 001. .. Respondents.

(Shri M. Vasudev Rao, Addl. Standing Counsel for
Central Govt. for the respondents)

This application coming on for hearing this day,

HON'BLE VICE CHAIRMAN made the following:

ORDER

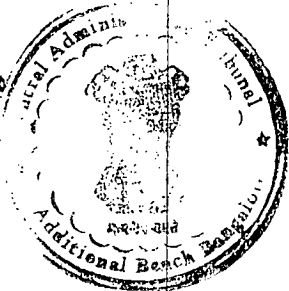


ORDER

In this application made under Sec.19 of the Administrative Tribunals Act, 1985, the applicant has challenged the order No.11614-17/DPC/13-25/87, dated 2nd December,1987, of the National Savings - Commissioner, Nagpur, ('Commissioner') reverting the applicant from the post of Deputy Regional Director National Savings, Bangalore, to the post of District Savings Officer.

2. Shri A.Keshava Bhat, learned Counsel for the applicant, files a memo stating that the order impugned in this application has since been withdrawn by the competent authority, and therefore the grievance of the applicant no longer survives for consideration. Shri M. Vasudev Rao, learned Additional Standing Counsel for Central Government, who appears for the respondents, also makes a similar submission.

3. In view of the above, we dismiss this application as having become infructuous. But, in the circumstances of the case, we direct the parties to bear their own costs.



Sd/-
(K.S. PUTTASWAMY)
VICE CHAIRMAN

Sd/-
(L.H.A. REGO)
MEMBER(A)

- True copy -

[Signature]
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE